

Subject: **Fwd: Consultation Paper on Review of Scope of Infrastructure Providers Category-I (IP-I) Registration**
To: BIPUL PRASAD <sronsl@traf.gov.in>

Date: 10/01/19 10:13 AM
From: RAJENDRA KUMAR SINGH <rksingh@traf.gov.in>

----- Original Message -----

From: **Rajeev Gautam** <rajeevgtm7@gmail.com>

Date: Sep 16, 2019 2:31:46 PM

Subject: Consultation Paper on Review of Scope of Infrastructure Providers Category-I (IP-I) Registration

To: sksinghal@traf.gov.in, rksingh@traf.gov.in

Dear Sir,

Please find the specific comments w.r.t above consultation paper:

- 1)- the scope need to be widened as the telecom/digital communication infrastructure need to be open access.
- 2)- The registration is with DOT only as the major data flow network and for that matter OTT all communicated via Telecom duct involving other ministry may delay the process of roll out.
- 3)- A portal may be developed as NEP portal and all the information of dark fiber tower and all other information at state level may be provided in LSA DOT units.

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Thanks & Regards,

Rajeev Gautam